

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2017 AT 12.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/653/(IB)/2017  
NAME OF THE PETITIONER(S) : EASTSUN TEXTILES MILLS  
NAME OF THE RESPONDENT(S) : BALU SPINNING MILLS PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

i) M. Hymul Fathima  
for  
Ambili Menon

Counsel for FC/  
Applicant

M. Hymul Fathima

12. VIDHYA SHANKAR 12 Adv. for Respondent 12. Vidhya Shankar

ORDER

Counsel representing the Financial Creditor and Counsel for the Respondents of the Corporate Debtor are present. Both the Counsels submitted that the parties are making efforts to settle the issue amicably and there is a fair chance to close the issue by way of settlement and prayed more time to submit the outcome. At request, time is enlarged. Put up on **15.01.2018 at 10.30 A.M.**

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(K. ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)

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